

National Company Law Tribunal

Allahabad Bench

CP NO. 15/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE COMPANY: Decor Paint Pvt Ltd & Co

SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies act of 1956.

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| 1.             | M. K. BAGRI | OL ALD             | OL (N.A.)<br>OL ALD   |                  |
| 2.             |             |                    |                       |                  |

CP No. 15/2011

None for the parties, despite repeated notices were issued by this Tribunal. Shri M.K.Bagri, learned OL present on behalf of the Central Govt. He submits that a copy of the present Company petition has not <sup>been</sup> made available to his office by the petitioner Company.

As in the present matter, there is no representation from petitioner side since 3<sup>rd</sup> July, 2017 further 28.7.2017 and 30.8.2017. Therefore, it can be inferred that the petitioner is not sincere enough to pursue the matter before this Tribunal nor is interested in the company scheme, which is subject matter of the present petition.

Hence, the present petition is dismissed in default for want of prosecution.

Sd

Dated: 12.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
P.K.Jyoti